

(2019) 05 AHC CK 0072

Allahabad High Court (Lucknow Bench)

Case No: Service Bench No. 598 Of 2011

Aditya Swaroop
Pandey S/O Prem
Narayan Pandey

APPELLANT

Vs

Allahabad U.P. Gramin
Bank, Banda Thru
Chairman & Ors

RESPONDENT

Date of Decision: May 31, 2019

Acts Referred:

- Indian Penal Code, 1860 - Section 419, 420, 421

Hon'ble Judges: Saurabh Lavania, J

Bench: Single Bench

Advocate: S.S. Rajawat, A.K. Chaturvedi

Final Decision: Allowed

Judgement